

GOVERNMENT OF INDIA  
MINISTRY OF CULTURE  
LOK SABHA  
UNSTARRED QUESTION NO. 209  
TO BE ANSWERED ON 18.07.2016  
ASHADHA 27, 1938 (SAKA)

DEMANDS OF CONSERVATORS

†209. SHRI KIRTI AZAD :

Will the Minister of CULTURE be pleased to state:

- (a) whether the conservators have a long pending demand that more and more ancient monuments should be conserved by Archaeological Survey of India (ASI) to make them protected against the damage and urbanization;
- (b) if so, the details thereof;
- (c) whether some State Governments are not willing to hand over some monuments to the ASI; and
- (d) if so, the details thereof and the reasons therefor?

ANSWER

MINISTER OF STATE, CULTURE AND TOURISM (INDEPENDENT CHARGE)

(DR. MAHESH SHARMA)

- (a) The protection and conservation of monuments of National importance is & governed by the well established, Ancient Monuments and Archaeological Sites
- (b) and Remains (Amendment and Validation) Act 2010 and Conservation Policy of ASI. After receiving a request/proposal for protection of a monument/site the same is assessed to ascertain its National importance in historical and archaeological terms and deserving proposals are processed for protection. Proposals are not kept pending.
- (c) The protection and conservation of monuments in the country is in the & 'Concurrent List' wherein monuments of National importance are looked after by
- (d) ASI and by the respective State Governments. No such instance has come to notice.